COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 912 OF 2019 IN
DFR NO. 2102 OF 2019

Dated: 15th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Power Grid Corporation of India Limited … Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Utkarsh Singh
Mr. Damodar Solanki

Counsel for the Respondent(s) : Mr. R.B. Sharma
Mr. Mohit Mudgal
Ms. Neha Maniktala for R-2 & R-3

ORDER

Heard.

Additional submissions on delay application of Respondent Nos. 2 & 3 are placed on record.

Order is reserved.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/pk